

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/35106/2025 ARBP/83/2025	GOOD NEWS INDIA,USA VS PIONEERS MINISTRY,KANDHAMAL	BISIKESAN PRADHAN VS	// (//
2	D-BLAPL/26848/2025 BLAPL/9236/2025	ARUNA SETHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHADRAK RURAL /442 /2021 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000127/2021
3	D-BLAPL/26867/2025 BLAPL/9237/2025	S.K. SAMIR VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /839 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001432/2025
4	D-BLAPL/26871/2025 BLAPL/9238/2025	SK. MATLUB ALI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	NEMALO /131 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000233/2025
5	D-BLAPL/26872/2025 BLAPL/9239/2025	ASHOK KUMAR BHUYAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /926 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001548/2025
6	D-BLAPL/26874/2025 BLAPL/9240/2025	SOUMYA RANJAN BEHERA @ SANU VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /905 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001509/2025
7	D-BLAPL/25978/2025 BLAPL/9241/2025	JYOTIPRAKASH BISWAL VS STATE OF ODISHA	KARTIK KU SWAIN VS	CRIME AGAINST WOMEN AND CHILDREN S.D.J.M.,BALASORE(Baleshwar) CT/0000498/2025
8	D-BLAPL/25981/2025 BLAPL/9242/2025	SUBHRA SAMBIT NAYAK VS STATE OF ODISHA	KARTIK KU SWAIN VS	CRIME AGAINST WOMEN AND CHILDREN S.D.J.M.,BALASORE(Baleshwar) CT/0000498/2025
9	D-BLAPL/26880/2025 BLAPL/9243/2025	SOMALAL RAJBANSHI VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	G.R.P.S.,BERHAMPUR /83 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001299/2025
10	D-BLAPL/26892/2025 BLAPL/9244/2025	SUNITA BAG VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	PUINTALA /218 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001260/2025
11	D-BLAPL/26897/2025 BLAPL/9245/2025	KABIRAJ SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /610 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000130/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/26748/2025 BLAPL/9246/2025	PRASHANT KUMAR KHAMARI VS STATE OF ODISHA	DHANANJAYA MUND VS	S.P.(CID-CRL),CUTTACK /6 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000595/2025
13	D-BLAPL/26758/2025 BLAPL/9247/2025	JALADHARA DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NILGIRI /294 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000458/2025
14	D-BLAPL/26355/2025 BLAPL/9248/2025	BANSIDHAR ROUT VS STATE OF ODISHA	GOPINATH MISHRA VS	EOW,BHUBANESWAR /4 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000003/2025
15	D-BLAPL/26377/2025 BLAPL/9249/2025	GYANARANJAN SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /270 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000011/2025
16	D-BLAPL/26775/2025 BLAPL/9250/2025	BIKRAM SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /672 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001875/2025
17	D-BLAPL/26779/2025 BLAPL/9251/2025	RAJA PAHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000269/2025
18	D-BLAPL/26791/2025 BLAPL/9252/2025	SUDHANSU SINGH VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /778 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000012/2025
19	D-BLAPL/26793/2025 BLAPL/9253/2025	ANIL KUMAR MOHANTA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	BHANJPUR /20 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000011/2025
20	D-BLAPL/26689/2025 BLAPL/9254/2025	PINKU SAHU VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PADMAPUR /60 /2025 A.D.J., GUNUPUR(Rayagada) CT/0000037/2025
21	D-BLAPL/26796/2025 BLAPL/9255/2025	SURESH NAIK VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	BANGRIPOSI /6 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000008/2025
22	D-BLAPL/26554/2025 BLAPL/9256/2025	SARAT CHANDRA SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	ROURKELA CYBER P.S. /2 /2025 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0000401/2025
23	D-BLAPL/26817/2025	SUKU @ BISWA RANJAN SWAIN	SMRUTI RANJAN DASH	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9257/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000088/2025
24	D-BLAPL/26818/2025 BLAPL/9258/2025	KARANA MAHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /579 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000575/2025
25	D-BLAPL/26901/2025 BLAPL/9259/2025	MANDULU SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000031/2025
26	D-BLAPL/26820/2025 BLAPL/9260/2025	SUSANTA KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /516 /2025 J.M.F.C.,POLSARA(Ganjam) GR/0000511/2025
27	D-BLAPL/26821/2025 BLAPL/9261/2025	SHIBA HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /66 /2024 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000192/2024
28	D-BLAPL/26943/2025 BLAPL/9262/2025	MAHADEV BHATRA @ MAHADEB BHATARA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /82 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000123/2025
29	D-BLAPL/26945/2025 BLAPL/9263/2025	BANTI KUMAR VS UNION OF INDIA (N.C.B)	SURYAKANTA DWIBEDI VS	NCB BHUBANESWAR /2 /2021 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000012/2021
30	D-BLAPL/26097/2025 BLAPL/9264/2025	ARUN NAHAK VS STATE OF ODISHA	SANJIB MOHANTY VS	DARINGBADI /21 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000033/2025
31	D-BLAPL/26451/2025 BLAPL/9265/2025	ARJUN MAJHI @ GOND VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DABUGAM /99 /2025 A.D.J.,UMERKOTE(Nabarangapur) CT/0000042/2025
32	D-BLAPL/27269/2025 BLAPL/9266/2025	SWADHIN MOHANTY VS STATE OF ODISHA	UMAKANTA BARIK VS	SECTOR-7 /172 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0002174/2025
33	D-BLAPL/26544/2025 BLAPL/9267/2025	BUBUN ROUT @ SATYA PRAKASH ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PAHALA /80 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000467/2025
34	D-BLAPL/26552/2025 BLAPL/9268/2025	SURENDRA SAHU VS	SANTOSH KUMAR MAHANTY VS	KODALA /324 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/26728/2025 BLAPL/9269/2025	STATE OF ODISHA JITAN @ JITEN NAIK @ RANJIT NAIK VS	BHABANI SHANKAR DASPARIDA VS	GR/0001150/2025 ATHAMALLIK /59 /2015 SPECIAL JUDGE (POCSO), ANGUL(Anug
36	D-BLAPL/26955/2025 BLAPL/9270/2025	STATE OF ODISHA SUBASH NAYAK VS	RAKESH KUMAR ROUTRAY VS	Spl/0000063/2015 CHAULIAGANJA /436 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu
37	D-BLAPL/26735/2025 BLAPL/9271/2025	STATE OF ODISHA AMZAD KHAN VS	MANAS KUMAR CHAND VS	Spl/0000130/2025 KHURDA MODEL /351 /2023 2ND A.D.J,KHURDA(Khordha)
38	D-BLAPL/26736/2025 BLAPL/9272/2025	STATE OF ODISHA NABA PUJARI VS	SANGRAM KESHARI ROUT VS	ST/0000024/2024 TENTULIKHUNTI /92 /2025 S.D.J.M. CIVIL JUDGE (JD),NAWARANG
39	D-BLAPL/26724/2025 BLAPL/9273/2025	STATE OF ODISHA SARBESWAR @ PRADEEP KUMAR SAHOO VS	KARUNAKAR GAYA VS	GR/0000558/2025 DHENKANAL SADAR /924 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL
40	D-BLAPL/25069/2025 BLAPL/9274/2025	STATE OF ODISHA BIBHUTI BHUSHAN LENKA @ JITU VS	AMITAV TRIPATHY VS	GR/0001701/2024 BOLAGARH P.S. /141 /2025 J.M.F.C.,KHURDA(Khordha)
41	D-BLAPL/25164/2025 BLAPL/9275/2025	STATE OF ODISHA BANTY @ ANSHUL PRAJAPATI VS	SARAT KUMAR JENA VS	GR/0000461/2025 G.R.P.S. (TITLAGARH) /68 /2025 SPECIAL JUDGE, TITLAGARH(Balangir)
42	D-BLAPL/26968/2025 BLAPL/9276/2025	STATE OF ODISHA DHUMA @ SK. GASUDDIN VS	CHHABI BEHERA VS	Spl/0000040/2025 PIPLI /453 /2025 J.M.F.C.,PIPLI(Puri)
43	D-BLAPL/25798/2025 BLAPL/9277/2025	STATE OF ODISHA NAROTTAM BISWAL VS	SOUBHAGYA SWAIN VS	GR/0000674/2025 LARAMBA /150 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH
44	D-BLAPL/26969/2025 BLAPL/9278/2025	STATE OF ODISHA SUNIL DASH VS	SHIBANI SHANKAR PRADHAN VS	GR/0000799/2025 KANTAMAL /76 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE
45	D-BLAPL/26083/2025 BLAPL/9279/2025	STATE OF ODISHA SANGRAM DALAPATI VS	AKSHAYA KUMAR SUBUDHI VS	Spl/0000074/2025 BHANJANAGAR /232 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganja
		STATE OF ODISHA		Spl/0000031/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/26978/2025 BLAPL/9280/2025	ARUN KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTUR 2(A)CC/0000008/2020
47	D-BLAPL/26443/2025 BLAPL/9281/2025	SANJAYA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /240 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTTAMPUR GR/0000238/2025
48	D-BLAPL/26502/2025 BLAPL/9282/2025	BULU DIGAL VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	SARANGADA /147 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000137/2025
49	D-BLAPL/26559/2025 BLAPL/9283/2025	SUJIT KUMAR NAYAK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000007/2025
50	D-BLAPL/26998/2025 BLAPL/9284/2025	SUBHASISH PANIGRAHI VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000773/2025
51	D-BLAPL/26946/2025 BLAPL/9285/2025	BIBHUTI BISOYI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /276 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000127/2025
52	D-BLAPL/26098/2025 BLAPL/9286/2025	ABDA KHATOON VS UNION OF INDIA	AKSHAYA KUMAR SUBUDHI VS	// 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000013/2025
53	D-BLAPL/26941/2025 BLAPL/9287/2025	BHAGABAN MAJHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JONK /160 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000526/2025
54	D-BLAPL/26247/2025 BLAPL/9288/2025	JAGANNATH DHURUA VS STATE OF ODISHA	BISWARANJAN DALAI VS	JHARSUGUDA /644 /2019 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000009/2020
55	D-BLAPL/26312/2025 BLAPL/9289/2025	SUSHIL KUMAR DHALSAMANTA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	CHAULIAGANJA /134 /2013 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000321/2016
56	D-BLAPL/26612/2025 BLAPL/9290/2025	HIMANSHU BEHERA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	//0 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000012/2025
57	D-BLAPL/26999/2025	SABIR KHAN	PARTHA SARATHI DAS	NAYAGARH SADAR /211 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9291/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/000064/2025
58	D-BLAPL/27008/2025 BLAPL/9292/2025	SHAHNAWAS KHAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /199 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000396/2025
59	D-BLAPL/24307/2025 BLAPL/9293/2025	DEBABRATA SAHU @ SONU VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KULIANA /117 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000643/2025
60	D-BLAPL/27011/2025 BLAPL/9294/2025	SATYA NARAYAN SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /238 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000060/2025
61	D-BLAPL/26614/2025 BLAPL/9295/2025	BANCHHANIDHI PRUSTY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000011/2025
62	D-BLAPL/26628/2025 BLAPL/9296/2025	SUBHAM SANJAY SONAWALA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	MOHANA /106 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000070/2023
63	D-BLAPL/26639/2025 BLAPL/9297/2025	LAXMIPRIYA SAHOO VS STATE OF ODISHA	PRANGYANANDA PATTANAIAK VS	SINGHADWAR PS /119 /2025 J.M.F.C.,PURI(Puri) GR/0000636/2025
64	D-BLAPL/27042/2025 BLAPL/9298/2025	GOPINATH KARNA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KANTAMAL /120 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000124/2025
65	D-BLAPL/27065/2025 BLAPL/9299/2025	BHAGIRATHI LUHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /227 /2024 A.D.J.,BOUDH(Baudh) ST/0000011/2025
66	D-CMP/35366/2025 CMP/1385/2025	MAHAVIR NAGAR DEVELOPMENT COMMITTEE, BBSR VS DEBENDRA PRASAD MISHRA	SUVASHISH PATTANAIAK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2025
67	D-CMP/35480/2025 CMP/1386/2025	NRUSINGHA BEHERA VS ABHIRAM SAHOO	ALOK KUMAR PANDA VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTAC CMA/0000156/2022
68	D-CMP/34997/2025 CMP/1387/2025	JAGATSINGHPUR PUBLIC SCHOOL, JAGATSINGHPUR VS	MOHENDRA KUMAR MOHAPATRO VS	// A.D.J.,JAGATSINGHPUR(Jagatsinghapur)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CMP/34937/2025 CMP/1388/2025	TAHASILDAR, JAGATSINGHPUR ALMUL SUDAM VS ELA RAGHUNATH	DEEPALI MAHAPATRA VS	Fao/0000061/2012 // CIVIL JUDGE(SD), HINJILICUT(Ganjam) CS/0000033/2023
70	D-CONTC/32174/2025 CONTC/4087/2025	BINOD KUMAR SAHU VS DR. RAMESH CHANDRA SAHU, C.D.M AND P.H.O,BALANGIR	ADV VS	// () //
71	D-CONTC/34182/2025 CONTC/4088/2025	BIMAL KUMAR JENA VS SHALINI PANDIT,IAS	ADV. VS	// () //
72	D-CONTC/34855/2025 CONTC/4089/2025	A.RAM GOPAL ACHARYA VS BALAMUKUNDA BHUYAN,OAS(SS)	ADV. VS	// () //
73	D-CONTC/34858/2025 CONTC/4090/2025	HEMANTA KUMAR PRADHAN VS MADHUSMITA NANDA,ADDL.DIST. EDUCATION OFFICER,ANGUL	ADV. VS	// () //
74	D-CONTC/34233/2025 CONTC/4091/2025	GOPAL CHARAN PATRA VS KALI PRASANNA MOHAPATRA, IAS	DEVI PRASAD DASH VS	// () //
75	D-CONTC/34308/2025 CONTC/4092/2025	KARUNAKAR PANDA VS ASWAHY S.,IAS	ADV. VS	// () //
76	D-CONTC/26937/2025 CONTC/4093/2025	JUDHISTIR SATAPATHY VS SHALINI PANDIT, IAS	ADV. VS	// () //
77	D-CONTC/34763/2025 CONTC/4094/2025	DUSMANTA SAMAL VS ARVIND SINGH,CHIEF EXECUTIVE OFFICER,TCODL,ODISHA	ADV. VS	// () //
78	D-CONTC/34183/2025 CONTC/4095/2025	DURYODHAN MOHANTA VS SALINI PANDIT,IAS	ADV. VS	// () //
79	D-CONTC/34187/2025 CONTC/4096/2025	PITAMBAR PADHY VS SALINI PANDIT,IAS	ADV. VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/34407/2025 CONTC/4097/2025	ASHIS PATTNAYAK VS MRUTYUNJAY TRIPATHY,OAS	ADV. VS	// 0 //
81	D-CONTC/34413/2025 CONTC/4098/2025	KIRANBALA SAHOO VS SALINI PANDIT,IAS	ADV. VS	// 0 //
82	D-CONTC/34415/2025 CONTC/4099/2025	DHARANIDHAR DAS VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //
83	D-CONTC/34417/2025 CONTC/4100/2025	SARASWATI NAYAK VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //
84	D-CONTC/34426/2025 CONTC/4101/2025	KEDARASWAR BARIK VS ARAVIND AGRAWAL,IAS	SANGRAM JENA VS	// 0 //
85	D-CONTC/34142/2025 CONTC/4102/2025	SIBARAMAN PANDA VS AUROBINDO BEHERA,IAS	NIHAL RATH VS	// 0 //
86	D-CONTC/34432/2025 CONTC/4103/2025	LALA PRIYA RANJAN CHAND VS ARAVIND AGRAWAL,IAS	SANGRAM JENA VS	// 0 //
87	D-CONTC/34437/2025 CONTC/4104/2025	SATRUGHAN@SATRUGHNA BISWAL VS DEORANJAN KUMAR SINGH,ADDL.CHIEF SECY,REVENUE AND D.M, ODISHA	ADV. VS	// 0 //
88	D-CONTC/34458/2025 CONTC/4105/2025	RABINDRA KUMAR SAHOO VS PABITRA MOHAN BARIK,OES	ADV. VS	// 0 //
89	D-CONTC/34478/2025 CONTC/4106/2025	SANKAR BABA PRIMARY AGRICULTURE CO OPERATIVE SOCIETY LTD., KENDRAPARA VS JOGENDRANATH BISWAL,SENIOR ASST. REGISTRAR CO OPERATIVE SOCIETIES,KENDRAPARA	ADV. VS	// 0 //
90	D-CONTC/34496/2025 CONTC/4107/2025	SAROJ KUMAR PUROHIT VS ARINDAM DAKUA,IAS	ADV. VS	// 0 //
91	D-CONTC/35431/2025	SATYABRATA DAS	ADV	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4108/2025	VS SHALINI PANDIT,IAS	VS	() //
92	D-CONTC/34404/2025 CONTC/4109/2025	JYOCHHNA RANI PARIDA VS MRUTYUNJAY TRIPATHY,OAS	ADV. VS	// () //
93	D-CONTC/35912/2025 CONTC/4110/2025	MINATI PRAVA MOHAPATRA VS BIBASINI RATH.PRINCIPAL-CUM-SECRETARY, KAMALA NEHERU WOMENS COLLEGE, BBSR	ADV. VS	// () //
94	D-CONTC/34406/2025 CONTC/4111/2025	SUBHENDU KUMAR MOHANTY VS MRUTYUNJAYA TRIPATHY,OAS	ADV. VS	// () //
95	D-CONTC/34567/2025 CONTC/4112/2025	RUDRASHISH MOHANTY VS KAMAL LOCHAN BARAL, EXECUTIVE ENGNR.,TPCODL,BBSR	RAJJEET ROY VS	// () //
96	D-CRLA/25723/2025 CRLA/1032/2025	P.SINU VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SEA BEACH /197 /2019 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/000040/2023
97	D-CRLA/25766/2025 CRLA/1033/2025	SAGAR MALIK VS STATE OF ODISHA	SK. ZAFARULLA VS	NAIKANI-DIHI /124 /2018 A.D.J.,BHADRAK(Bhadrak) ST/000085/2019
98	D-CRLA/25904/2025 CRLA/1034/2025	X(INFORMANT/VICTIM) VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	BADAMBADI /292 /2017 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) ST/0000328/2019
99	D-CRLA/26762/2025 CRLA/1035/2025	RINKU GOUDA@RINKU@KALAKANHU GOUDA VS STATE OF ODISHA	MANGU NANDY VS	UMERKOTE /230 /2025 A.D.J.,UMERKOTE(Nabarangapur) TR/000019/2025
100	D-CRLA/26319/2025 CRLA/1036/2025	GANGADHAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /134 /2016 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendrapada) Spl/0000295/2016
101	D-CRLA/22702/2025 CRLA/1037/2025	HRUSIKESH SAHU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PADMAPUR /9 /2020 A.D.J., GUNUPUR(Rayagada) CT/0000030/2020
102	D-CRLA/27173/2025 CRLA/1038/2025	RAMACHANDRA PANDA VS	PRATIK DASH VS	MAHILA P.S.(BBSR) /19 /2017 AD-HOC A.D.J.(FTSC),BHUBANESWAR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/13650/2025 CRLMC/3502/2025	STATE OF ODISHA NARASIMHA @ NARASINGHA PRADHAN VS STATE OF ODISHA	SANDHYARANI PANI VS	TR/0000574/2017 BOLANGIR TOWN /3 /2010 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(El GR/0000010/2010
104	D-CRLMC/21314/2025 CRLMC/3503/2025	RABINDRA KUMAR JAISWAL VS CENTRAL BUREAU OF INVESTIGATION	BAIBASWATA PANIGRAHI VS	/ /0 SPECIAL C.J.M.(CBI),BHUBANESWAR(K Spe/0000030/2014
105	D-CRLMC/25854/2025 CRLMC/3504/2025	SHIBA GOUDA @ MAHANKUDA VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	DIGAPAHANDI /107 /2022 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000033/2022
106	D-CRLMC/26006/2025 CRLMC/3505/2025	HIMANSU SEKHAR UPADHYAY VS RASHMI REKHA BARIK	JYOTI PATNAIK VS	/ /0 JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000214/2024
107	D-CRLMC/26049/2025 CRLMC/3506/2025	JHULUP KUMAR SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /85 /2004 S.D.J.M.,PADAMPUR(Bargarh) GR/0000318/2004
108	D-CRLMC/26077/2025 CRLMC/3507/2025	JITENDRA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR SADAR /28 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0000240/2023
109	D-CRLMC/26092/2025 CRLMC/3508/2025	KAMANSU SAHOO VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	CUTTACK VIGILANCE /30 /2014 SPECIAL JUDGE(VIGILANCE),DHENKANAL TR/0000007/2024
110	D-CRLMC/26093/2025 CRLMC/3509/2025	CHENTI @ KODANDA BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	DHENKANAL TOWN /58 /2023 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000008/2023
111	D-CRLMC/26169/2025 CRLMC/3510/2025	GAUTAM KUMAR V.K. BURRA VS SHAIK GOUSIA BEGUM	LINGARAJ SARANGI VS	/ /0 J.M.F.C.,JATNI(Khordha) EXN.M.C./0000067/2024
112	D-CRLMC/26262/2025 CRLMC/3511/2025	SABYASACHI MOHAPATRA VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	CHOUDWAR /479 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000779/2025
113	D-CRLMC/26992/2025 CRLMC/3512/2025	BHAKTA SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 J.M.F.C.,MURIBAHAL(Balangir) 2(A)CC/0000066/2011

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/26280/2025 CRLMC/3513/2025	UDAYNATH MURMU VS SNEHALATA MURMU	LALATENDU SAMANTARAY VS	/ /0 A.D.J.,UDALA(Mayurbhanj) CRREV/0000003/2025
115	D-CRLMC/26300/2025 CRLMC/3514/2025	SARADA MISHRA VS STATE OF ODISHA(VIG.)	CHIRANJEEV VIDYABHUSHN VS	BHUBANESWAR VIGILANCE /59 /2006 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000033/2010
116	D-CRLMC/26371/2025 CRLMC/3515/2025	RATAN DINDA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	CHANDIPUR /55 /2019 AD-HOC A.D.J.(FTSC),BALASORE(Balesh Spl/0000251/2019
117	D-CRLMC/26385/2025 CRLMC/3516/2025	RAJESH MAHAMMAD VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /97 /2020 S.D.J.M.,PURI(Puri) GR/0001486/2020
118	D-CRLMC/26389/2025 CRLMC/3517/2025	GITA KHATEI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /190 /2019 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000187/2019
119	D-CRLMC/26426/2025 CRLMC/3518/2025	LIKAN SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /100 /2021 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000035/2021
120	D-CRLMC/26439/2025 CRLMC/3519/2025	SUSIL KUMAR DASH VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	PATTAMUNDAI /693 /2022 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000693/2022
121	D-CRLMC/26776/2025 CRLMC/3520/2025	KSHETRABASI JENA VS STATE OF ODISHA	ABINASH ROUTRAY VS	/ /0 S.D.J.M.,KENDRAPARA(Kendrapara) ICC/0000080/2025
122	D-CRLMC/26870/2025 CRLMC/3521/2025	PAUL DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /50 /2025 A.D.J.,BALLIGUDA(Kandhamal) CT/0000052/2025
123	D-CRLMC/26446/2025 CRLMC/3522/2025	BANCHHANIDHI BISHOI VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	NIKIRAI /94 /2025 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000138/2025
124	D-CRLMC/26889/2025 CRLMC/3523/2025	OM PRAKASH MAHANAND VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOKSARA /203 /2024 J.M.F.C, KOKSARA(Kalahandi) CT/0000211/2024
125	D-CRLMC/26450/2025	MANOJ KHORA	ABHISEK MOHANTY	SUNABEDA /207 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3524/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KORAPUT(Koraput) TR/0000130/2023
126	D-CRLMC/26470/2025 CRLMC/3525/2025	UTTAM MANDAL VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) CRREV/000008/2025
127	D-CRLMC/26634/2025 CRLMC/3526/2025	RAJU@RAJ MACCHA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /15 /2015 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000113/2015
128	D-CRLMC/26996/2025 CRLMC/3527/2025	MANJULATA BARIK VS JOGINDRA PRADHAN	PREETAM MISHRA VS	//0 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud ICC/0000002/2023
129	D-CRLMC/26925/2025 CRLMC/3528/2025	AMJAD AHEMMAD KHAN @ GORA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /299 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000292/2024
130	D-CRLMP/26250/2025 CRLMP/1126/2025	SATYANARAYAN MALLICK VS STATE OF ODISHA	JYOTSNARANI RATH VS	//0 () //
131	D-CRLMP/25353/2025 CRLMP/1127/2025	KULAMANI DAS VS STATE OF ODISHA	SAMVIT MOHANTY VS	BRAJARAJNAGAR /366 /2022 () //
132	D-CRLMP/26886/2025 CRLMP/1128/2025	GOBINDA PRADHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BAGHAMARI /19 /2019 () //
133	D-CRLMP/26961/2025 CRLMP/1129/2025	CHITTA RANJAN OJHA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	//0 () //
134	D-CRLMP/24640/2025 CRLMP/1130/2025	SARBESWAR PANDA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	//0 () //
135	D-CRLMP/26656/2025 CRLMP/1131/2025	BIPIN BIHARI SAHOO VS STATE OF ODISHA	UMA CHARAN MISHRA VS	//0 () //
136	D-CRLMP/25788/2025 CRLMP/1132/2025	SAGAR KUMAR NAYAK VS	BYOMAKESH TRIPATHY VS	//0 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMP/25840/2025 CRLMP/1133/2025	STATE OF ODISHA MANORAMA MAHAPATRA VS	BANSHIDHAR SATAPATHY VS	// //0 ()
138	D-CRLMP/27281/2025 CRLMP/1134/2025	STATE OF ODISHA PRIYANKA MALLICK VS	KRUSHNA CHANDRA DASH VS	// //0 ()
139	D-CRLMP/26772/2025 CRLMP/1135/2025	STATE OF ODISHA BIGYANI PANDA VS	ASMIYA RANJAN MAJHI VS	// //0 ()
140	D-CRLREV/16011/2025 CRLREV/600/2025	SUPDT. OF POLICE, KHURDA TAPAS KUMAR BEHERA VS	MOHENDRA DALAI VS	// //0 1ST A.D.J., CUTTACK(Cuttack)
141	D-CRLREV/25016/2025 CRLREV/601/2025	SUNITA NAYAK MINAKUMARI MALLICK VS	DURGA PRASAD PRADHAN VS	CRA/0000134/2024 CUTTACK VIGILANCE /55 /2011 SPL.JUDGE (VIG),CUTTACK(Cuttack)
142	D-CRLREV/26286/2025 CRLREV/602/2025	STATE OF ODISHA(VIG.) SIBA CHARAN JENA VS	BIJAY KUMAR MOHANTY VS	TR/0000022/2023 //0 A.D.J.,JAJPUR ROAD(Jajapur)
143	D-CRLREV/26843/2025 CRLREV/603/2025	STATE OF ODISHA MADHAB CHANDRA DASH VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	CRA/0000044/2025 BEGUNIA P.S. /102 /2020 2ND A.D.J,KHURDA(Khordha)
144	D-CRLREV/27038/2025 CRLREV/604/2025	STATE OF ODISHA HASIB KHAN VS	SURYAKANTA DWIBEDI VS	ST/0000041/2024 //0 DISTRICT & SESSIONS JUDGE,BERHAM
145	D-CRLREV/26523/2025 CRLREV/605/2025	SARAT CHANDRA PATRO BIJAY MOHARANA VS	LINGARAJ SARANGI VS	CRA/0000034/2025 //0 EXECUTIVE MAGISTRATE,BBSR(Khord
146	D-CRLREV/27230/2025 CRLREV/606/2025	STATE OF ODISHA SITANSHU MOHAN DWIBEDY VS	PRANAYA KUMAR DASH VS	CMC/0001126/2025 //0 J.M.F.C.(V),BHUBANESWAR(Khordha)
147	D-CRLREV/26948/2025 CRLREV/607/2025	STATE OF ODISHA KHAGESWAR SUNA VS	SURYAKANTA DWIBEDI VS	ICC/0002913/2025 PAPADAHANDI /96 /2016 A.D.J.,NAWARANGPUR(Nabarangapur)
		STATE OF ODISHA		CRA/0000005/2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRP/35609/2025 CRP/35/2025	MAHANADI COAL FIELD LTD.,SAMBALPUR VS M/S. BABAJI NAYAK CONTRACTORS, ANGUL	RAKESH SHARMA VS	// SR CIVIL JUDGE (COMMERCIAL COURT) CS/0000117/2024
149	D-FAO/33495/2025 FAO/417/2025	R.M., M/S. ORIENTAL INSURANCE CO.LTD., BBSR VS AHAMMAD ALI SAHA	SOMNATH ROY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000087/2023
150	D-FAO/34943/2025 FAO/418/2025	EXECUTIVE DIRECTOR, INDIAN OIL CORPORATION LTD(IOCL), JAGATSINGHPUR VS PABITRA KUMAR SWAIN	MANAS RANJAN PRADHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000254/2018
151	D-JCRLA/27076/2025 JCRLA/144/2025	NILAMBAR MALLIK VS STATE OF ODISHA	ADV. VS	KHANTAPADA /245 /2019 DISTRICT & SESSIONS JUDGE,BALASO ST/0000010/2020
152	D-JCRLA/27077/2025 JCRLA/145/2025	MAHABIR SAHU VS STATE OF ODISHA	ADV. VS	BIJEPUR /79 /2019 A.D.J.,PADAMPUR(Bargarh) CT/0000012/2020
153	D-JCRLA/27078/2025 JCRLA/146/2025	KISHORE NAIK VS STATE OF ODISHA	ADV. VS	PURUNAKATAK /112 /2023 DISTRICT & SESSIONS JUDGE,BOUDH(K ST/0000067/2023
154	D-JCRLA/27079/2025 JCRLA/147/2025	B. DEBARAJ REDDY VS STATE OF ODISHA	ADV. VS	DIGAPAHANDI /145 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000144/2022
155	D-JCRLA/27080/2025 JCRLA/148/2025	BIKASH SIMILIA VS STATE OF ODISHA	ADV. VS	JHARSUGUDA /486 /2021 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000066/2021
156	D-JCRLA/27081/2025 JCRLA/149/2025	CHANDAN KARJEE @ SMITA RANJAN KARJEE VS STATE OF ODISHA	ADV. VS	DARINGBADI /11 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000004/2024
157	D-JCRLA/27082/2025 JCRLA/150/2025	MANAS @ DINESH PRADHAN VS STATE OF ODISHA	ADV. VS	PHULBANI SADAR /8 /2016 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000016/2016
158	D-JCRLA/27083/2025 JCRLA/151/2025	RANJAN DEHURY VS STATE OF ODISHA	ADV. VS	KHAJURIPADA /16 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000008/2024
159	D-JCRLA/27088/2025	BHAGABAN @ MANGULI PURTY	ADV.	CHANDAKA P.S. /108 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	JCRLA/152/2025	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000203/2023
160	D-JCRLA/27090/2025 JCRLA/153/2025	SANATAN MUNDA VS STATE OF ODISHA	ADV. VS	CHANDRASEKHARPUR /193 /2020 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR CT/0000161/2020
161	D-JCRLA/27089/2025 JCRLA/154/2025	RABINDRA BEHERA @ RABI VS STATE OF ODISHA	ADV. VS	TOMANDO /47 /2021 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000116/2021
162	D-JCRLA/27085/2025 JCRLA/155/2025	AKSHYA SAHOO VS STATE OF ODISHA	ADV. VS	AIR FIELD P.S. /210 /2022 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR CT/0000022/2023
163	D-JCRLA/27087/2025 JCRLA/156/2025	BIKU@BIKRAM BEHERA VS STATE OF ODISHA	ADV. VS	MAHILA P.S.(BBSR) /62 /2021 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000262/2021
164	D-JCRLA/27096/2025 JCRLA/157/2025	NABIN KHURA VS STATE OF ODISHA	ADV. VS	PAPADAHANDI /120 /2024 DISTRICT AND SESSIONS JUDGE,NAWAPUR CT/0000063/2024
165	D-JCRLA/27094/2025 JCRLA/158/2025	ABDAN HARIJAN VS STATE OF ODISHA	ADV. VS	PAPADAHANDI /193 /2023 DISTRICT AND SESSIONS JUDGE,NAWAPUR CT/0000020/2024
166	D-JCRLA/27415/2025 JCRLA/159/2025	SATRUGHAN MAJHI VS STATE OF ODISHA	ADV. VS	THUAMUL RAMPUR /58 /2020 DISTRICT & SESSIONS JUDGE, BHAWANIPUR CT/0000003/2021
167	D-MACA/33530/2025 MACA/1018/2025	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.,SAMBALPUR VS RAJKUMARI SINGH	RAMESH CHANDRA SAHOO VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda) Mac/0000008/2023
168	D-MACA/34582/2025 MACA/1019/2025	CHANDRA MAJHI VS BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., PUNE	DIPTI RANJAN SWAIN VS	// A.D.J.,TITILAGARH(Balangir) Mac/0000007/2016
169	D-MACA/34292/2025 MACA/1020/2025	CH. CHINA RAO VS P. CHANDRA	BASUDEV MISHRA VS	// DISTRICT AND SESSIONS JUDGE,NAWAPUR Mac/0000006/2022
170	D-MACA/31154/2025 MACA/1021/2025	D.M., NEW INDIA ASSURANCE CO.LTD., JAJPUR VS	MAHITOSH SINHA VS	// 1ST M.A.C.T., JAJPUR(Jajapur)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-RPFAM/32146/2025 RPFAM/246/2025	DHANESWAR MUNDA@PALYA SILU DEHURY VS SUKANTI PRADHAN	RAMESH KUMAR SAHU VS	Mac/0000003/2019 // JUDGE, FAMILY COURT, DEOGARH(Deo Crp/0000015/2022
172	D-RPFAM/34958/2025 RPFAM/247/2025	PRIYARANJAN DASH VS APARNA MISHRA	AMITAV TRIPATHY VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000021/2021
173	D-RPFAM/35008/2025 RPFAM/248/2025	ANNAPURNA SAHOO @ POTHAL VS SURESH KUMAR SAHOO	ARIJEET MISHRA VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur Crp/0000020/2021
174	D-RPFAM/34839/2025 RPFAM/249/2025	AMAN MITTAL VS NICKY AGRAWAL @ MITTAL	RUCHI RAJGARHIA VS	// JUDGE, FAMILY COURT, BARGARH(Ba CMC/0000056/2023
175	D-RPFAM/34800/2025 RPFAM/250/2025	DINESH KUMAR PRADHAN VS SARADA PRADHAN @ ROUT	SITAKANTA HOTA VS	// JUDGE FAMILY COURT, KHURDA(Khor Crp/0000067/2023
176	D-RPFAM/35333/2025 RPFAM/251/2025	DOLAGOBINDA DAS VS BANABULI DAS	JUGALA KISHORE PANDA VS	// JUDGE, FAMILY COURT, BOUDH(Baudh Crp/0000035/2023
177	D-RPFAM/35335/2025 RPFAM/252/2025	BHAGYADHAR MOHAPATRA VS JANAKI MOHAPATRA	DHIRENDRA KUMAR MOHAPATRA VS	// JUDGE FAMILY COURT, BHUBANESWA Crp/0000304/2019
178	D-RSA/34451/2025 RSA/437/2025	SURESH BAGAR VS PURNAMASI RANA	SANTOSH KUMAR PANDA VS	// 1ST A.D.J., SAMBALPUR(Sambalpur) RFA/0000009/2016
179	D-RSA/34025/2025 RSA/438/2025	SURESH BAGAR VS SUBHASINI RANA	SANTOSH KUMAR PANDA VS	// 1ST A.D.J., SAMBALPUR(Sambalpur) RFA/0000010/2016
180	D-RSA/34590/2025 RSA/439/2025	JUDHISTIR TIPIRIA VS CHANDRA MOHAN PATBANDHA	SWARUP KUMAR PATNAIK VS	// A.D.J., RAIRANGAPUR(Mayurbhanj) RFA/0000001/2018
181	D-RVWPET/34008/2025 RVWPET/207/2025	SURENDRA KUMAR GHADAI VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// (//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-RVWPET/34092/2025 RVWPET/208/2025	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// () //
183	D-RVWPET/33051/2025 RVWPET/209/2025	THE ORIENTAL INSURANCE COMPANY LTD, CUTTACK VS BUDHUNI MAHANTA	MOHAN CHANDRA NAYAK VS	// () //
184	D-TRP(C)/34263/2025 TRP(C)/304/2025	PUSPITA BISWAL @ PUSPITA ROUT VS SUSIL KUMAR BISWAL	RANJAN KUMAR ROUT VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000271/2024
185	D-TRP(C)/35590/2025 TRP(C)/305/2025	PRABHASINI SAHOO VS SATYABRATA SAHOO	SAURAV TIBREWAL VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000225/2025
186	D-TRPCRL/26749/2025 TRPCRL/81/2025	PRADEEP DASH VS KALPANA MOHAPATRA	ALOK KUMAR PANDA VS	CHANDRASEKHARPUR /27 /2018 ASST. SESSIONS JUDGE(W.C.),ANGUL(A CRMC/0000049/2021
187	D-WA/32218/2025 WA/1485/2025	JASMIN DALAI VS STATE OF ODISHA	MANORANJAN PADHY VS	// () //
188	D-WA/34344/2025 WA/1486/2025	PANKAJ KUMAR NAYAK VS PRADEEP KUMAR SENAPATI	SIDHARTHA MISHRA VS	// () //
189	D-WA/29345/2025 WA/1487/2025	STATE OF ODISHA VS CHAITANYA JENA	JATESWAR NAYAK,A.G.A VS	// () //
190	D-WA/31068/2025 WA/1488/2025	STATE OF ODISHA VS MAHENDRA PRADHAN	SAROJ KUMAR JEE,A.G.A VS	// () //
191	D-WA/31069/2025 WA/1489/2025	STATE OF ODISHA VS UDAYA MATARI	SAROJ KUMAR JEE,A.G.A VS	// () //
192	D-WA/31070/2025 WA/1490/2025	STATE OF ODISHA VS DHIBAR BISWAL	SAROJ KUMAR JEE,A.G.A VS	// () //
193	D-WA/34694/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1491/2025	VS	VS	0
		PRAMOD NAYAK		//
194	D-WA/28759/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	//
	WA/1492/2025	VS	VS	0
		BANCHHANIDHI BEHERA		//
195	D-WA/31071/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//
	WA/1493/2025	VS	VS	0
		JASHOBANTI BAG		//
196	D-WA/34735/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	//
	WA/1494/2025	VS	VS	0
		SUKANTI JENA		//
197	D-WA/34778/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	//
	WA/1495/2025	VS	VS	0
		SUKANTI BARAL		//
198	D-WA/34697/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	//
	WA/1496/2025	VS	VS	0
		LAXMIDHAR BEHERA		//
199	D-WA/34782/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	//
	WA/1497/2025	VS	VS	0
		SANKAR PRADHAN		//
200	D-WA/35407/2025	BIREN JENA	SANKARACHARYA CHOUDHURY	//
	WA/1498/2025	VS	VS	0
		SHAKUNTALA JENA		//
201	D-WA/34733/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	//
	WA/1499/2025	VS	VS	0
		SANJAY KUMAR PRADHAN		//
202	D-WA/34777/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	//
	WA/1500/2025	VS	VS	0
		SANTILATA PRADHAN		//
203	D-WA/34780/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	//
	WA/1501/2025	VS	VS	0
		DHRUBA CHARAN BISWAL		//
204	D-WA/34724/2025	GENERAL SECY., PURI GRAMYA BANK WORKERS UNION, PURI	BIKRAM SENAPATI	//
	WA/1502/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/34916/2025 WP(C)/24479/2025	UNION OF INDIA HAMID HASAN KHAN VS STATE OF ODISHA	SANDHYARANI PANI VS	// // 0 //
206	D-WP(C)/35033/2025 WP(C)/24480/2025	BIJAYA PRADHAN VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
207	D-WP(C)/31497/2025 WP(C)/24481/2025	PITABAS BARA VS STATE OF ODISHA	ANIMESH MOHANTY VS	// 0 //
208	D-WP(C)/34824/2025 WP(C)/24482/2025	RASHMI RANJAN MOHAPATRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
209	D-WP(C)/35523/2025 WP(C)/24483/2025	BASANTA KUMAR KAR VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
210	D-WP(C)/35029/2025 WP(C)/24484/2025	SITARANI BARIK VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //
211	D-WP(C)/35030/2025 WP(C)/24485/2025	SURENDRA SETHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
212	D-WP(C)/34915/2025 WP(C)/24486/2025	SUSHANTA KUMAR DWARI VS COMMN. CUM SECY., DEPT. OF HIGHER EDU., STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
213	D-WP(C)/35142/2025 WP(C)/24487/2025	SUBHASHREE BEHERA VS STATE OF ODISHA	PAMI RATH VS	// 0 //
214	D-WP(C)/34918/2025 WP(C)/24488/2025	JAYAKRUSHNA PANIGRAHI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
215	D-WP(C)/33110/2025 WP(C)/24489/2025	PRAVASINI GOUDA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/32480/2025 WP(C)/24490/2025	BIDHAN CHANDRA KAR VS COMMISSIONER OF THE EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR	PRAKASH KUMAR NAYAK VS	// 0 //
217	D-WP(C)/34373/2025 WP(C)/24491/2025	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
218	D-WP(C)/35003/2025 WP(C)/24492/2025	NISHI KANTA RAY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
219	D-WP(C)/33981/2025 WP(C)/24493/2025	SK. MOHAMMED ALI ZINNA VS STATE INFORMATION COMMISSIONER , ODISHA	PRIYA RANJAN MISHRA VS	// 0 //
220	D-WP(C)/35009/2025 WP(C)/24494/2025	SURESH KUMAR ACHARYA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
221	D-WP(C)/34672/2025 WP(C)/24495/2025	ALEKHA MOHAPRABHU BIJE, MAHIMA NAGAR, BARGARH VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
222	D-WP(C)/34833/2025 WP(C)/24496/2025	SAROJ KUMAR BEHERA VS DEBAJANI ARKA	PRABIN DAS VS	// 0 //
223	D-WP(C)/34504/2025 WP(C)/24497/2025	MADHUSMITA DAS VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// 0 //
224	D-WP(C)/35288/2025 WP(C)/24498/2025	RABINDRANATH PRADHAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
225	D-WP(C)/33374/2025 WP(C)/24499/2025	RANJANA NAIK VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
226	D-WP(C)/35047/2025 WP(C)/24500/2025	UMAKANTA SENAPATI VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
227	D-WP(C)/34565/2025	CHINTAMANI DWARI	PRASHANTA KUMAR NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24501/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/34872/2025 WP(C)/24502/2025	SUBHASRI DAS VS UNION BANK OF INDIA, KACHERY ROAD BRANCH, PURI	RASHMI RANJAN SWAIN VS	// 0 //
229	D-WP(C)/35041/2025 WP(C)/24503/2025	KALPANA LENKA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
230	D-WP(C)/35618/2025 WP(C)/24504/2025	RAJESH KUMAR AGRAWALLA @ RAJESH AGRAWALLA VS UCO BANK, PURI	DEEPALI MAHAPATRA VS	// 0 //
231	D-WP(C)/34838/2025 WP(C)/24505/2025	BASANTA KUMAR DHAL VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
232	D-WP(C)/34945/2025 WP(C)/24506/2025	PRASANNA KUMAR NISSANKA VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //
233	D-WP(C)/35448/2025 WP(C)/24507/2025	PRADIPTA KUMAR OJHA VS AUTHORIZED OFFICER, MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD., MUMBAI	SARADA DASH VS	// 0 //
234	D-WP(C)/35490/2025 WP(C)/24508/2025	GAGAN BIHARI SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
235	D-WP(C)/34999/2025 WP(C)/24509/2025	PRASAN KUMAR PADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
236	D-WP(C)/35091/2025 WP(C)/24510/2025	SRI HANUMAN MAHAPRABHU BIJE AT DURA, GANJAM VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
237	D-WP(C)/34831/2025 WP(C)/24511/2025	SUREN KUMAR MOHANTY VS STATE OF ODISHA	MAHENDRA PRASAD MOHANTY VS	// 0 //
238	D-WP(C)/35419/2025 WP(C)/24512/2025	SAROJ KUMAR MOHANTY VS	SANJIB MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/35024/2025 WP(C)/24513/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR DR.SAROJ KUMAR MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //
240	D-WP(C)/35467/2025 WP(C)/24514/2025	DIOCESE OF PHULBANI CHURCH OF NORTH INDIA, KANDHAMAL VS COLLECTOR, KANDHAMAL	GOPINATH MISHRA VS	// 0 //
241	D-WP(C)/35166/2025 WP(C)/24515/2025	ANJANEYA EDUCATIONAL AND CHARITABLE TRUST, GANJAM VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
242	D-WP(C)/35049/2025 WP(C)/24516/2025	TAPAS RANJAN MAHAPATRA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
243	D-WP(C)/35510/2025 WP(C)/24517/2025	SUBRAT KUMAR SA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
244	D-WP(C)/35499/2025 WP(C)/24518/2025	AMIYA KUMAR NAYAK VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
245	D-WP(C)/35188/2025 WP(C)/24519/2025	M/S.GANESH TRADING CORPORATION, BARAGARH VS THE A.O., CM (CREDIT AND NPA), STATE BANK OF INDIA, BARAGARH	UPENDRA KUMAR SAMAL VS	// 0 //
246	D-WP(C)/35084/2025 WP(C)/24520/2025	M/S OM ENTERPRISES, KORAPUT VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	KSHIROD KUMAR SAHOO VS	// 0 //
247	D-WP(C)/35501/2025 WP(C)/24521/2025	SHISIR KUMAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
248	D-WP(C)/35479/2025 WP(C)/24522/2025	SANTOSH KUMAR SENAPATI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
249	D-WP(C)/35238/2025 WP(C)/24523/2025	SANJUKTA SWAIN VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/35433/2025 WP(C)/24524/2025	GOURI BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
251	D-WP(C)/35281/2025 WP(C)/24525/2025	SANJUKTA SWAIN VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
252	D-WP(C)/35362/2025 WP(C)/24526/2025	UMESH CHANDRA GIRI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
253	D-WP(C)/35526/2025 WP(C)/24527/2025	BRAHMANANDA SARANGI VS THE COLLECTOR, CUTTACK	ANSUMAN BHUYAN VS	// 0 //
254	D-WP(C)/35456/2025 WP(C)/24528/2025	ACHYUTANANDA PARIDA VS SUPERINTENDENT OF POLICE, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
255	D-WP(C)/35511/2025 WP(C)/24529/2025	ANTARJYAMI PRADHAN@ ANTARYAMI @ PADHAN VS ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BARGARH	GOKULANANDA SAHU VS	// 0 //
256	D-WP(C)/35623/2025 WP(C)/24530/2025	ABHILIPSA MOHANTY VS THE VICE CHANCELLOR, NATIONAL LAW UNIVERSITY ODISHA, CUTTACK	ANANTA NARAYAN PATTANAYAK VS	// 0 //
257	D-WP(C)/35582/2025 WP(C)/24531/2025	JAJAKA PRADHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
258	D-WP(C)/32476/2025 WP(C)/24532/2025	SK.NISHAR MOHAMMED VS STATE OF ODISHA	SITAKANTA RATH VS	// 0 //
259	D-WP(C)/33052/2025 WP(C)/24533/2025	SESADREE PARIDA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
260	D-WP(C)/34893/2025 WP(C)/24534/2025	SURESH KUMAR SAHU VS STATE OF ODISHA	TAPAN JYOTI PANI VS	// 0 //
261	D-WP(C)/34801/2025	SATYA RANJAN MOHARANA	TUSAR KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24535/2025	VS CHIEF MANAGER, BANK OF INDIA, BBSR	VS	0 //
262	D-WP(C)/35879/2025 WP(C)/24536/2025	KOSHALESWAR KHILAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
263	D-WP(C)/34895/2025 WP(C)/24537/2025	UMESHCHANDRA SAHU VS STATE OF ODISHA	TAPAN JYOTI PANI VS	// 0 //
264	D-WP(C)/34798/2025 WP(C)/24538/2025	LACHANA SABARA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
265	D-WP(C)/34992/2025 WP(C)/24539/2025	M/S B.D PATNAIK MINERALS PVT. LTD., ROURKELA VS STATE OF ODISHA	SHISHIR KUMAR ROUTRAY VS	// 0 //
266	D-WP(C)/35105/2025 WP(C)/24540/2025	BIDUR SETH MAJHI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
267	D-WP(C)/35881/2025 WP(C)/24541/2025	KOSHALESWAR KHILAR VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// 0 //
268	D-WP(C)/35125/2025 WP(C)/24542/2025	DR.RANJAN KUMAR MOHANTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
269	D-WP(C)/35127/2025 WP(C)/24543/2025	DWITTI KRUSHNA BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
270	D-WP(C)/35243/2025 WP(C)/24544/2025	RABINDRA KUMAR SAHU VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
271	D-WP(C)/35087/2025 WP(C)/24545/2025	SRI MUKTESWAR MAHAPRABHU BIJE, NIJAGAON, GANJAM VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
272	D-WP(C)/33056/2025 WP(C)/24546/2025	UNION OF INDIA VS	DARPANARAN PATTNAYAK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/33535/2025 WP(C)/24547/2025	SHASHIKANTA MUDULI DILESWARI SINGH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// // 0 //
274	D-WP(C)/35240/2025 WP(C)/24548/2025	BASANTA KUMAR PATI VS STATE OF ODISHA	RAKESH RANJAN DASH VS	// 0 //
275	D-WP(C)/35871/2025 WP(C)/24549/2025	PARADIP INTERNATIONAL CARGO TERMINAL PVT. LTD., MUMBAI VS RECOVERY OFFICER, REGIONAL OFFICE, EMLPOYEES STATE INSURANCE CORPORATION, BBSR	ARNAV DASH VS	// 0 //
276	D-WP(C)/34894/2025 WP(C)/24550/2025	BANSHAI BEHERA VS STATE OF ODISHA	TAPAN JYOTI PANI VS	// 0 //
277	D-WP(C)/34711/2025 WP(C)/24551/2025	M/S TATA PROJECTS LIMITED, BBSR VS UNION OF INDIA	ISHWAR MOHANTY VS	// 0 //
278	D-WP(C)/35274/2025 WP(C)/24552/2025	SANJUKTA SWAIN VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
279	D-WP(C)/34803/2025 WP(C)/24553/2025	TAPAN KUMAR SAHOO VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
280	D-WP(C)/35255/2025 WP(C)/24554/2025	MR.LAXMAN RANA VS STATE OF ODISHA	BIBHUDATTA PANDA VS	// 0 //
281	D-WP(C)/34787/2025 WP(C)/24555/2025	NEMALAPURI MAJHEE VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
282	D-WP(C)/34887/2025 WP(C)/24556/2025	SURESH CHANDRA MOHAPATRA VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// 0 //
283	D-WP(C)/35211/2025 WP(C)/24557/2025	KRUSHNA RAM BEHERA VS COLLECTOR AND DIST.MAGISTRATE, KALAHANDI	BHABANI SANKAR PRADHAN VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/35258/2025 WP(C)/24558/2025	PARTHA SARATHI RATH VS STATE OF ORISSA	BIBHU PRASAD MOHANTY VS	// 0 //
285	D-WP(C)/34681/2025 WP(C)/24559/2025	APEKSHYA COLLEGE OF NURSING AND PARA MEDICAL SCIENCE, KANTABANJI, BALASOR VS STATE OF ORISSA	BRINDAN KUMAR MOHANTY VS	// 0 //
286	D-WP(C)/35613/2025 WP(C)/24560/2025	RAJENDRA KUMAR MAHAPATRA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
287	D-WP(C)/35345/2025 WP(C)/24561/2025	SUKADEV PALEI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
288	D-WP(C)/35262/2025 WP(C)/24562/2025	MR.SAMARJIT SAHU VS STATE OF ODISHA	BIBHUDATTA PANDA VS	// 0 //
289	D-WP(C)/35616/2025 WP(C)/24563/2025	BHIKARI PARIDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
290	D-WP(C)/35498/2025 WP(C)/24564/2025	BIBHUTIBHUSAN ROUSTRAY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
291	D-WP(C)/35437/2025 WP(C)/24565/2025	SPANDAN MOHANTY VS THE CIRCLE HEAD, AXIS BANK LTD, BBSR	SUSANTA KUMAR BARAL VS	// 0 //
292	D-WP(C)/34641/2025 WP(C)/24566/2025	MOUSUMI BARIK VS UNION OF INDIA	LALATENDU SAMANTARAY VS	// 0 //
293	D-WP(C)/34585/2025 WP(C)/24567/2025	TUKU ROUT VS STATE OF ODISHA	KALPATARU MISHRA VS	// 0 //
294	D-WP(C)/35098/2025 WP(C)/24568/2025	GODABARI SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
295	D-WP(C)/35887/2025	M/S PINNACLE CLOTHING CO., UTTAR PRADESH	ANURAG PATI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24569/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/35884/2025 WP(C)/24570/2025	CHARAN PATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
297	D-WP(C)/35163/2025 WP(C)/24571/2025	LAXMIPRIYA PRADHAN VS THE ELECTION OFFICER CUM B.D.O, HARABHANGA	PRASHANTA KUMAR NAYAK VS	// 0 //
298	D-WP(C)/35092/2025 WP(C)/24572/2025	RAJIB KUMAR PATRI VS STATE OF ODISHA	BASUDEV MISHRA VS	// 0 //
299	D-WP(C)/35270/2025 WP(C)/24573/2025	AMUL KUMAR VS STATE OF ODISHA	BIBHUDATTA PANDA VS	// 0 //
300	D-WP(C)/35432/2025 WP(C)/24574/2025	SARAT CHANDRA MAHANTA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
301	D-WP(C)/35277/2025 WP(C)/24575/2025	KRUSHNA CHANDRA BARIK VS STATE OF ODISHA	BIBHUDATTA PANDA VS	// 0 //
302	D-WP(C)/35284/2025 WP(C)/24576/2025	ANATH PRADHAN VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
303	D-WP(C)/35451/2025 WP(C)/24577/2025	M/S.ADEITA BEHERA, MATAGANJAPUR, CUTTACK VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK	KAJAL SAHOO VS	// 0 //
304	D-WP(C)/35900/2025 WP(C)/24578/2025	AKSHAYA KUMAR SAHOO VS ODISHA GRAMEEN BANK, BBSR	LALIT KUMAR MAHARANA VS	// 0 //
305	D-WP(C)/35484/2025 WP(C)/24579/2025	MAYADHAR SAHU VS STATE OF ORISSA	PRAMOD KUMAR JENA VS	// 0 //
306	D-WP(C)/35292/2025 WP(C)/24580/2025	TUNU MOHARANA VS	GOPINATH PANDA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/35901/2025 WP(C)/24581/2025	STATE OF ODISHA PRASANNA KUMAR MISHRA VS ODISHA GRAMEEN BANK, BBSR	LALIT KUMAR MAHARANA VS	// // 0 //
308	D-WP(C)/35130/2025 WP(C)/24582/2025	SARASWATI DEVI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
309	D-WP(C)/35865/2025 WP(C)/24583/2025	MAMATA ROUTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
310	D-WP(C)/35346/2025 WP(C)/24584/2025	PRAMOD KUMAR SARANGI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
311	D-WP(C)/35895/2025 WP(C)/24585/2025	KAILAS CHANDRA MOHALIK VS ODISHA GRAMEEN BANK, GANDAMUNDAM KHANDAGIRI, BBSR	LALIT KUMAR MAHARANA VS	// 0 //
312	D-WP(C)/35474/2025 WP(C)/24586/2025	PRAFULLA KUMAR SETHI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
313	D-WP(C)/35867/2025 WP(C)/24587/2025	HARDHIK ROUTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
314	D-WP(C)/35896/2025 WP(C)/24588/2025	NIRANJAN BRAHMA VS ODISHA GRAMEEN BANK, BBSR	LALIT KUMAR MAHARANA VS	// 0 //
315	D-WP(C)/35192/2025 WP(C)/24589/2025	MD. AZIZUR RAHEMAN VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //
316	D-WP(C)/35897/2025 WP(C)/24590/2025	PRASANT KUMAR ROUT VS ODISHA GRAMEEN BANK, BBSR	LALIT KUMAR MAHARANA VS	// 0 //
317	D-WP(C)/35863/2025 WP(C)/24591/2025	MAMATA ROUTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/32031/2025 WP(C)/24592/2025	BABULA SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //
319	D-WP(C)/34848/2025 WP(C)/24593/2025	MARKANDA SAHU VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
320	D-WP(C)/35347/2025 WP(C)/24594/2025	TRINATH TARAI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
321	D-WP(C)/31415/2025 WP(C)/24595/2025	JANMAJAYA ROHIDAS VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
322	D-WP(C)/32032/2025 WP(C)/24596/2025	BABULA SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //
323	D-WP(C)/33574/2025 WP(C)/24597/2025	RAMESH KUMAR MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
324	D-WP(C)/35133/2025 WP(C)/24598/2025	AJAYA KUMAR SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
325	D-WP(C)/35600/2025 WP(C)/24599/2025	DEBADARSHI MISHRA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
326	D-WP(C)/34163/2025 WP(C)/24600/2025	BIDUMANI SETHY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
327	D-WP(C)/35838/2025 WP(C)/24601/2025	JAYAPRAKASH PRUSTY VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	// 0 //
328	D-WP(C)/35942/2025 WP(C)/24602/2025	GADADHAR PATRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
329	D-WP(C)/35082/2025	BISWABHUSAN MISHRA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24603/2025	VS	VS	0
		HARAPRIYA SARANGI		//
330	D-WP(C)/35136/2025	CHITTARANJAN NAIK	ANAM CHARAN PANDA	//
	WP(C)/24604/2025	VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/35705/2025	SANANDAN PATRA	SURYAKANTA JENA	//
	WP(C)/24605/2025	VS	VS	0
		IDBI BANK, JANPATH, BBSR		//
332	D-WP(C)/35096/2025	SATYA NARAYAN SINGH	SUSANTA KUMAR JETHY	//
	WP(C)/24606/2025	VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/34335/2025	DULLAVA NAYAK	AMITAV TRIPATHY	//
	WP(C)/24607/2025	VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/35028/2025	KAILASH BARIK	BISWAJIT MOHAPATRA	//
	WP(C)/24608/2025	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/34491/2025	M/S. SWASTIK MARKETING, BARGARH	ADITYA NARAYAN RAY	//
	WP(C)/24609/2025	VS	VS	0
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//
336	D-WP(C)/35633/2025	LIFE INSURANCE CORPORATION OF INDIA LTD, KHORDHA	ASHOK KUMAR MOHANTY	//
	WP(C)/24610/2025	VS	VS	0
		COMMISSIONER CGST AND CENTRAL EXCISE, BBSR		//
337	D-WP(C)/35282/2025	JAGAMOHAN BEHERA	BIBHUDATTA PANDA	//
	WP(C)/24611/2025	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/35137/2025	MADHUSUDAN SAHOO	ANAM CHARAN PANDA	//
	WP(C)/24612/2025	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/35866/2025	HARDHIK ROUSTRAY	PRAVASH CHANDRA JENA	//
	WP(C)/24613/2025	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/32033/2025	BABULA SAHU	BIBHUTI BHUSAN PANDA	//
	WP(C)/24614/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/35868/2025 WP(C)/24615/2025	STATE OF ODISHA HARDHIK ROUSTRAY VS	PRAVASH CHANDRA JENA VS	// // 0
342	D-WP(C)/35280/2025 WP(C)/24616/2025	STATE OF ODISHA MANESWAR PRIMARY AGRICULTURE CO OPERATIVE SOCIETY LTD., SAMBALPUR VS	ALPURN KUMAR MOHAPATRA VS	// // 0
343	D-WP(C)/34873/2025 WP(C)/24617/2025	STATE OF ODISHA SHRAWAN KUMAR AGARWAL VS	BIJAYA KUMAR RAGADA VS	// // 0
344	D-WP(C)/35589/2025 WP(C)/24618/2025	MINISTRY OF COMMERCE AND INDUSTRY, NEW DELHI SRIRAM SEKHAR DAS VS	BIJAY KUMAR MOHANTY VS	// // 0
345	D-WP(C)/34906/2025 WP(C)/24619/2025	STATE OF ODISHA SMT JYOTSNA ROY VS	MANAS PATI VS	// // 0
346	D-WP(C)/35286/2025 WP(C)/24620/2025	STATE OF ODISHA PABITRA KUMAR GOUDA VS	BIBHUDATTA PANDA VS	// // 0
347	D-WP(C)/35619/2025 WP(C)/24621/2025	STATE OF ODISHA ALL ODISHA CONTRACTORS ASSOCIATION, BBSR VS	SOUMYA RANJAN MOHANTY VS	// // 0
348	D-WP(C)/35287/2025 WP(C)/24622/2025	STATE OF ODISHA ASHIS KUMAR JENA VS	ROHIT RANJAN RAY VS	// // 0
349	D-WP(C)/34753/2025 WP(C)/24623/2025	STATE OF ODISHA D.A.V. PUBLIC SCHOOL, POKHARIPUT, BBSR VS	SURYASNATA MOHAPATRA VS	// // 0
350	D-WP(C)/35537/2025 WP(C)/24624/2025	STATE OF ODISHA SUPRIYA DUTTA VS	PRAVASH CHANDRA JENA VS	// // 0
351	D-WP(C)/35285/2025 WP(C)/24625/2025	STATE OF ODISHA BANKA BIHARI JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/34158/2025 WP(C)/24626/2025	UMANG ASSOCIATES PVT. LTD., CUTTACK VS STATE OF ODISHA	AMITABH MISHRA VS	// () //
353	D-WPCRL/26868/2025 WPCRL/128/2025	AJAY KUMAR DAS@SAMBHU VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	MANCHESWAR P.S. /91 /2025 () //
354	D-ABLAPL/24838/2025 ABLAPL/10430/2025	MANJUSHREE PRADHAN VS STATE OF ODISHA	ANAND PRAKASH DAS VS	CRRI /157 /2025 () //
355	D-ABLAPL/24842/2025 ABLAPL/10431/2025	DEEPALI MOHANTY VS STATE OF ODISHA	ANAND PRAKASH DAS VS	CRRI /157 /2025 () //
356	D-ABLAPL/25678/2025 ABLAPL/10432/2025	DINESH KUMAR ROUTARAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLAGARH P.S. /175 /2025 () //
357	D-ABLAPL/25957/2025 ABLAPL/10433/2025	NARAYAN GOUDA @ NIRANJAN GOUDA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	SHERAGADA /366 /2024 () //
358	D-ABLAPL/26723/2025 ABLAPL/10434/2025	ASHWINI KUMAR BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	S.P.(CID-CRL),CUTTACK /4 /2025 () //
359	D-ABLAPL/26454/2025 ABLAPL/10435/2025	MANINI SASMAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /365 /2025 () //
360	D-ABLAPL/26729/2025 ABLAPL/10436/2025	NIHARIKA NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	PAPADAHANDI /168 /2025 () //
361	D-ABLAPL/26489/2025 ABLAPL/10437/2025	BULA SAHA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKI /392 /2025 () //
362	D-ABLAPL/26626/2025 ABLAPL/10438/2025	AKASH MALIK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DHARMASALA /417 /2023 () //
363	D-ABLAPL/26760/2025	KALIM KHAN @ KALIMUDDIN KHAN	DEEPAK KU SAHOO	KENDRAPARA SADAR /161 /2019

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10439/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/26700/2025 ABLAPL/10440/2025	TRILOCHAN SWAIN @ TILUA VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	GOP /172 /2021 () //
365	D-ABLAPL/26766/2025 ABLAPL/10441/2025	JITENDRA DUTTA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	TIGIRIA /168 /2025 () //
366	D-ABLAPL/26777/2025 ABLAPL/10442/2025	DHANESWAR NAYAK VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	JHIRPANI P.S. /86 /2025 () //
367	D-ABLAPL/26706/2025 ABLAPL/10443/2025	SANJIB BISWAL VS STATE OF ODISHA	PARSURAM PANDA VS	NAİKANI-DIHI /211 /2025 () //
368	D-ABLAPL/26730/2025 ABLAPL/10444/2025	BABLU NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	PAPADAHANDI /168 /2025 () //
369	D-ABLAPL/26798/2025 ABLAPL/10445/2025	MINAKETANA PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /165 /2025 () //
370	D-ABLAPL/26732/2025 ABLAPL/10446/2025	JOTIN @ JASTIN NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	PAPADAHANDI /168 /2025 () //
371	D-ABLAPL/26198/2025 ABLAPL/10447/2025	SUSHANTA JAYASINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /278 /2025 () //
372	D-ABLAPL/26802/2025 ABLAPL/10448/2025	MATA NAYAK @ MITA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	BYREE /65 /2018 () //
373	D-ABLAPL/26422/2025 ABLAPL/10449/2025	SUDHIR KUMAR JENA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /132 /2025 () //
374	D-ABLAPL/26803/2025 ABLAPL/10450/2025	ANJALI @ GITANJALI BARIK VS	SUDHANSHU SEKHAR DASH VS	NUAGAON /164 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/26437/2025 ABLAPL/10451/2025	STATE OF ODISHA NIRUPAMA PATRA VS	RAJJEET ROY VS	// KHURDA SADAR /254 /2025 ()
376	D-ABLAPL/26476/2025 ABLAPL/10452/2025	STATE OF ODISHA BISWAJIT BEHERA @ PINTU VS	BIJAY KUMAR BEHERA VS	// BHARATPUR PS /391 /2025 ()
377	D-ABLAPL/26733/2025 ABLAPL/10453/2025	STATE OF ODISHA NIRANJAN @ GURU @ BHURU NAYAK VS	ASHOK KUMAR ROUT VS	// BADAMBADI /257 /2025 ()
378	D-ABLAPL/26812/2025 ABLAPL/10454/2025	STATE OF ODISHA SUDHANSHU SEKHAR PAL VS	AMIT PRASAD BOSE VS	// BHANJPUR /226 /2024 ()
379	D-ABLAPL/26734/2025 ABLAPL/10455/2025	STATE OF ODISHA MUNISH KHAN @ MUNSHI KHAN VS	BIKRAM RATH VS	// TIGIRIA /299 /2024 ()
380	D-ABLAPL/26813/2025 ABLAPL/10456/2025	STATE OF ODISHA KALIA @ JAYADRATH MOHAPATRA VS	RAKESH BEHERA VS	// PARJANG /385 /2025 ()
381	D-ABLAPL/26837/2025 ABLAPL/10457/2025	STATE OF ODISHA PRAPHULLA PANI VS	KULDEEP MOHANTY VS	// //0 ()
382	D-ABLAPL/26754/2025 ABLAPL/10458/2025	STATE OF ODISHA GOPAL CHANDRA JENA VS	BYOMAKESH TRIPATHY VS	// //0 ()
383	D-ABLAPL/26757/2025 ABLAPL/10459/2025	STATE OF ODISHA SARBESWAR PRADHAN VS	PUSPAMITRA MOHAPATRA VS	// //0 J.M.F.C.(III),BHUBANESWAR(Khordha)
384	D-ABLAPL/26746/2025 ABLAPL/10460/2025	STATE OF ODISHA KULAMANI DAS VS	BYOMAKESH TRIPATHY VS	2(A)CC/0000174/2025 PAHALA /219 /2025 ()
385	D-ABLAPL/26767/2025 ABLAPL/10461/2025	STATE OF ODISHA RAM CHANDRA HIAL VS	RAJIB LOCHAN PATTNAIK VS	// DAMANJODI /103 /2025 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/26768/2025 ABLAPL/10462/2025	SANJAY KUMAR GUPTA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SECTOR-19 /156 /2025 () //
387	D-ABLAPL/26771/2025 ABLAPL/10463/2025	NARAYAN DALAI VS STATE OF ODISHA	SITIKANT MISHRA VS	SALIPUR /394 /2025 () //
388	D-ABLAPL/26783/2025 ABLAPL/10464/2025	LAL MOHAN MOHANTA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
389	D-ABLAPL/26786/2025 ABLAPL/10465/2025	SUMANTA KUMAR NAYAK @ SUMANTA NAIK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	BARGARH SADAR /199 /2025 () //
390	D-ABLAPL/26788/2025 ABLAPL/10466/2025	RANJIT @ RANAJEET KESHARI JENA VS STATE OF ODISHA	ABHAS MOHANTY VS	DHARMASALA /463 /2025 () //
391	D-ABLAPL/26789/2025 ABLAPL/10467/2025	MANOJ NAIK @ MANOJ KUMAR NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	PARJANG /337 /2025 () //
392	D-ABLAPL/27020/2025 ABLAPL/10468/2025	NIRANJAN BISWAL VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	MARINE PS ARAKHAKUDA /20 /2025 () //
393	D-ABLAPL/26794/2025 ABLAPL/10469/2025	DHARMENDRA ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /347 /2025 () //
394	D-ABLAPL/26795/2025 ABLAPL/10470/2025	RAJENDRA KUMAR SETHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAJNAGAR /223 /2025 () //
395	D-ABLAPL/26900/2025 ABLAPL/10471/2025	AMBIKA DAS VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BALIAPANDA /139 /2025 () //
396	D-ABLAPL/26906/2025 ABLAPL/10472/2025	RAGHUNATH HEMBRAM @ RAGUNATH HEMBRAM @ RABHUNATH HEMBRAM VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BETNOTI /226 /2025 () //
397	D-ABLAPL/26822/2025	TAJAMUL KHAN	JYOTIRMAYA SAHOO	TANGI (KHURDA) /562 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10473/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/26947/2025 ABLAPL/10474/2025	BIKRAM SABAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /228 /2025 () //
399	D-ABLAPL/18658/2025 ABLAPL/10475/2025	JANAKI BALLAV PANDA VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	NIKIRAI /138 /2025 () //
400	D-ABLAPL/26824/2025 ABLAPL/10476/2025	GHANA BISOI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /88 /2025 () //
401	D-ABLAPL/25409/2025 ABLAPL/10477/2025	SURESH KHEMUNDU VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /166 /2025 () //
402	D-ABLAPL/25477/2025 ABLAPL/10478/2025	UPENDRA BHUKTA VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	BANARAPAL /129 /2022 () //
403	D-ABLAPL/26629/2025 ABLAPL/10479/2025	PRASANTA SAHOO @ PAPU VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BADACHANA /293 /2025 () //
404	D-ABLAPL/26737/2025 ABLAPL/10480/2025	TAPU BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	TANGI /263 /2025 () //
405	D-ABLAPL/25697/2025 ABLAPL/10481/2025	JUGOJYOTI CHAND VS STATE OF ODISHA	ASIT KUMAR JENA VS	KAMARDA /74 /2021 () //
406	D-ABLAPL/26492/2025 ABLAPL/10482/2025	SK. JIYAUR RAHAMAN VS GOVT. OF INDIA (RAILWAY)	SAPAN KUMAR LENKA VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(C)CC/0000083/2025
407	D-ABLAPL/26528/2025 ABLAPL/10483/2025	DHIRENDRA KUMAR BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /605 /2025 () //
408	D-ABLAPL/26952/2025 ABLAPL/10484/2025	BIJAY BEHERA VS	LALATENDU SAMANTARAY VS	GOPALPUR /152 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/26739/2025 ABLAPL/10485/2025	STATE OF ODISHA MUNISH KHAN @ MUNSHI KHAN VS	BIKRAM RATH VS	// TIGIRIA /226 /2023 ()
410	D-ABLAPL/26953/2025 ABLAPL/10486/2025	STATE OF ODISHA K. SANKAR SENAPATI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// JAGANNATHA PRASAD /183 /2025 () //